

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 114 of 2014

Dated : 5th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Versus
Rajasthan Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Swagatika Sahoo**

ORDER

Admit. Mr. M.G. Ramachandran takes notice on behalf of State Commission. Issue notice to all other Respondents returnable on 10.7.2014. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **10.7.2014.**

**(Rakesh Nath)
Technical Member
mk/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**